Title: Introduction & of the Constitution (Amendment) Bill, 2016 (insertion of new part IVB).

डॉ. रमेश पोखरियात निशंक (हरिद्धार) : मैं पूरताव करता हूं कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए। HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

डॉ. रमेश पोखरियाल निशंक : मैं विधेयक को पुरःस्थापित करता हूं।

15.44 hours

PRIVATE MEMBERS' BILL -Under Consideration

(i)Compulsory Voting Bill, 2014 - Contd.